

ITEM NO.1 Court 3 (Video Conferencing) SECTION XVII
(Part-heard)

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 10355/2018

P. MOHANRAJ & ORS. Appellant(s)

VERSUS

M/S. SHAH BROTHERS ISPAT PVT. LTD. Respondent(s)

([TO BE TAKEN UP AS FIRST ITEM AFTER MISCELLANEOUS MATTERS]
IA No. 147573/2018 - STAY APPLICATION)

WITH

Diary No(s). 32585/2019 (II-C)
(FOR CONDONATION OF DELAY IN FILING ON IA 149281/2019

SLP (Cr1) No. 9927-9928/2019 (II-C)
(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
166397/2019
FOR STAY APPLICATION ON IA 179424/2019
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
179425/2019

SLP (Cr1) No. 10587/2019 (II-B)
(IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
178050/2019
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
178051/2019

SLP (Cr1) No. 10857/2019 (II-B)
(IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
178112/2019)

SLP (Cr1) No. 10550/2019 (II-B)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
177261/2019

SLP (Cr1) No. 10858/2019 (II-B)
(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
177673/2019
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
177678/2019)

SLP (Cr1) No. 10860/2019 (II-B)
(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
177700/2019
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
177701/2019)

SLP (Cr1) No. 10861/2019 (II-B)
(FOR PERMISSION TO FILE PETITION (SLP) ON IA 177985/2019
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
177986/2019
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
177987/2019

SLP (Cr1) No. 10446/2019 (II-B)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
175268/2019)

SLP (Cr1) No. 1064/2020 (II-B)
IA No. 7771/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 7772/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

W.P.(C) No. 300/2020 (X)
IA No. 120529/2020 - CLARIFICATION/DIRECTION
IA No. 24975/2020 - CLARIFICATION/DIRECTION)

SLP (Cr1) No. 2246-2247/2020 (II-C)
(FOR ADMISSION and I.R.)

SLP (Cr1) No. 2496/2020 (II-B)

SLP (Cr1) No. 3500/2020 (II-C)
IA No. 63814/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 63818/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 63815/2020 - STAY APPLICATION)

W.P.(Cr1.) No. 330/2020 (X)
(FOR ADMISSION)

W.P.(Cr1.) No. 339/2020 (X)
(FOR ADMISSION)

W.P.(C) No. 982/2020 (X)
(FOR EX-PARTE STAY ON IA 86067/2020)

W.P.(Cr1.) No. 297/2020 (X)
(FOR STAY APPLICATION ON IA 100050/2020)

W.P.(Cr1.) No. 342/2020 (X)
(FOR STAY APPLICATION ON IA 112800/2020)

SLP (Cr1) No. 5638-5651/2020 (II-C)
(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
120288/2020)

SLP (Cr1) No. 5653-5668/2020 (II-C)
(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA

120287/2020
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
121532/2020)

W.P.(C) No. 1417/2020 (X)
(FOR ADMISSION)

W.P.(C) No. 1439/2020 (X)
IA No. 132239/2020 - CLARIFICATION/DIRECTION)

W.P.(C) No. 18/2021 (X)
(IA No. 2055/2021 - EX-PARTE STAY)

W.P.(Cr1.) No. 9/2021 (X)
(FOR STAY APPLICATION ON IA 1741/2021
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
6028/2021)

W.P.(Cr1.) No. 26/2021 (X)
IA No. 5218/2021 - STAY APPLICATION

Date : 02-02-2021 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE NAVIN SINHA
HON'BLE MR. JUSTICE K.M. JOSEPH

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Mr. Abhishek Agarwal, AOR
Mr. Raveesh Thukral, Adv.

Mr. Siddharth Sangal, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP (Cr1) No. 9927-9928/2019:

Learned counsel is permitted to file counter affidavit within a period of two weeks from today. Rejoinder affidavit within two weeks thereafter.

De-tag and list after the judgment in main case is delivered.

SLP (Cr1) No. 1064/2020 & W.P.(C) No. 300/2020:

These matters stand de-tagged.

Rest of the matters:

Heard the learned counsel appearing for the parties.

List for further arguments tomorrow i.e. 03.02.2021 as part-heard after miscellaneous matters.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(JAYANT KUMAR ARORA)
(COURT MASTER)

(NISHA TRIPATHI)
BRANCH OFFICER